

**GOVERNMENT OF INDIA
MINISTRY OF COAL**

**LOK SABHA
STARRED QUESTION NO. 192
TO BE ANSWERED ON 12.03.2025**

Smuggling of Coal

†*192. Shri Virendra Singh

Will the Minister of **Coal** be pleased to state:

- (a) whether corruption is taking place by supplying high grade coal against the Dispatch Order (DO) for low grade coal;
- (b) if so, the number of traders prosecuted so far along with the number of traders sent to jail out of them;
- (c) whether the Government intends to check the ongoing smuggling of good quality coal by allotment through fake DOs in Sahupuri area of Chandauli district in Uttar Pradesh; and
- (d) if so, the time by which it is likely to be checked and if not, the reasons therefor?

ANSWER

**MINISTER OF COAL AND MINES
(SHRI G. KISHAN REDDY)**

(a) to (d): A statement is laid on the Table of the House.

STATEMENT REFERRED IN REPLY TO PARTS (A) TO (D) IN RESPECT OF LOK SABHA STARRED QUESTION NO. 192 FOR REPLY ON 12.03.2025 REGARDING “SMUGGLING OF COAL” ASKED BY SHRI VIRENDRA SINGH.

(a) No corruption case of supplying high grade coal against the Dispatch Order (DO) for low grade coal has been established in the Ministry.

(b) (c) and (d): Does not arise in view of (a) above.
